GOVERNMENT OF INDIA PLANNING LOK SABHA

UNSTARRED QUESTION NO:723 ANSWERED ON:22.10.2008 CENTRAL AND CENTRALLY SPONSORED SCHEMES Barad Shri Jashubhai Dhanabhai

Will the Minister of PLANNING be pleased to state:

(a) the difference between Central schemes and Centrally sponsored schemes;

(b) the number of schemes under each of the two categories;

(c) the institutional mechanism to implement each of the schemes;

(d) the modes of financial delegation and financial sharing with the State Governments under the above two categories; and

(e) the monitoring and evaluation mechanism for Central schemes and Centrally sponsored schemes, respectively?

Answer

MINISTER OF STATE IN THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS(SHRI V. NARAYANASAMY)

(a) & (c): The Centre Sector(CS) Schemes are those which deal with the subjects in the Union List and are funded and implemented by Central Ministry/Department or its agency.Centrally Sponsored Schemes (CSS) are those schemes which do not pertain to the subjects in the Union List but which are funded directly by Central Ministries/Departments and are implemented by States or their agencies irrespective of their pattern of financing.

(b): There were 993 Central Sector Schemes and 99 Centrally Sponsored Schemes in operation during 2007-08 as per Statement of Budget Estimates (SBEs).

(d): The percentage share of State and Central contribution in the Centrally Sponsored Schemes varies from scheme to scheme depending upon the nature and the objectives to be achieved.Central Sector Schemes are fully funded by the Union Government.

(e): Monitoring and Evaluation mechanisms have been created at different levels of Central and State Governments as part of the programme guidelines of each scheme.